

No.A-60011/03/2022-Admin.I (LA) pt2
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 08th September, 2022

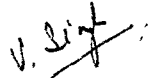
OFFICE MEMORANDUM

Subject:- Appointment of Officers as a Nodal Appellate Authority and Public Grievance Officer for CPGRAMS-reg.

Ref. :- D.O. letter No. H-11013/3/2020-DARPG dated 08.01.2021 from Department of Administrative Reforms & Public Grievances.

In continuation to this Department's earlier O.M of even number dated 27.07.2021 regarding the subject mentioned above, it is hereby informed that Shri Saji Gopinath P., Under Secretary is nominated as a Nodal Appellate Authority in place of Shri Milind Mujumdar, Under Secretary and Shri U.N. Mishra, Section Officer will continue to be a Grievance Officer of the Department of Legal Affairs for public grievances. Their contact details are as under:-

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| Shri Saji Gopinath P., Under Secretary Department of Legal Affairs, 4 th Floor, A- Wing, Shastri Bhawan, New Delhi, Tel.: 011-23386260 Email: saji.gopinathp@nic.in | Shri U.N. Mishra, Section Officer Department of Legal Affairs, 4 th Floor, A-Wing, Shastri Bhawan, New Delhi Tel.: 011-23387168 Email: upendramishra-cwc@gov.in |
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(Varun Singh Chauhan)
Under Secretary to the Govt. of India
Tel.: 23383634

Department of Administrative Reforms & Public Grievances
(Kind attention: **Ms. Jaya Dubey, Joint Secretary**)
Sardar Patel Bhawan, Sansad Marg, New Delhi-01

Copy to,

1. Shri Saji Gopinath P., US and Shri U.N. Mishra, Section Officer along with DARPG D.O. letter under reference.
2. PPS to Law Secretary/ Sr. PPS to AS (R.S.V)
3. PG Cell
4. Personal file of the Officers